

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3971
ANSWERED ON:15.12.2009
BOGUS EMPLOYEES IN MCD
Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any complaints regarding bogus employees in the Municipal Corporation of Delhi (MCD);
- (b) if so, the details thereof;
- (c) the action taken against the officials responsible for such irregularities; and
- (d) the steps taken by the Government to check such irregularities in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The details of the complaints received regarding bogus employees in the Municipal Corporation of Delhi (MCD) and the action taken in this regard are as under:

i. A complaint was received in the year 2007 pertaining to West Zone of the MCD regarding 7 Safai Karmacharis. The matter was enquired into and the employees were dismissed.

ii. The Vigilance Department of the MCD has received 21 complaints regarding bogus employees/illegal appointments from time to time. 105 officials were found responsible for the irregularities. Disciplinary action has been initiated against the Supervisory Officers.

iii. The Anti-corruption Branch of the Government of NCT of Delhi has registered 16 FIRs, Delhi Police has registered one FIR and the Central Bureau of Investigation has registered one Regular Case relating to bogus employees/illegal appointments and investigation has been initiated in all these cases.

iv. A complaint was received in 2007 in Health Department regarding fake engagement of a daily wager/peon. The services of the employee were terminated.

v. In the year 2005-06, Audit Department/Police Department pointed out cases of fake engagements in the Health Department of the MCD. So far 216 cases of fake engagements of employees have been detected, out of which in 203 cases services of the concerned employees have been terminated and in 13 cases process has been initiated. The dealing assistant of the Office of the Administrative Officer (Health) was suspended.

vi. A case of irregularity in engagement of substitute Safai Karmacharis was detected in Rohini Zone and investigation has been initiated in the matter.

vii. A complaint was received from All India Safai Mazdoor Congress on 06.07.2009 about some fake substitute Safai Karmacharis in Shahdara North zone and investigation has been initiated in the matter.

viii. A complaint regarding fake employment in Shahdara North Zone was received on 25.09.2009 and investigation has been initiated in the matter.

ix. A complaint/reference was received in Najafgarh Zone of MCD in June,2009 regarding irregularities in preparing a panel of 2500 Safai Karmacharis.The panel has been scrapped and investigation has been initiated for fixing the responsibilities upon erring officials.

x. A complaint was received in Shahdara South Zone of MCD in August,2009 regarding 4 Safai Karmacharis taking salary without performing the work in Wards No. 217 and 218 of the MCD. Investigation has been initiated in the matter.

(d): To check the cases of bogus employees in the MCD, the Biometric Finger Scan Attendance System has been introduced for recording attendance of all employees, except the teachers and other staff deployed in Municipal Schools.Salary of the employees covered under the System has been linked with their identity numbers. Further, Special Flying Squads have been constituted to carry out surprise checks to find out fake employees,if any.